

(c) Based on the feedback from various stakeholders of the Startup ecosystem, Government has modified the Operational Guidelines for Fund of Funds for Startups. Consequently, the coverage is expected to increase in future.

**Uniform policy for promotion of industries**

3700. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is adopting a uniform policy throughout the country for promotion of industries;

(b) if so, the details thereof;

(c) if not, whether Government is offering State specific incentive framework; and

(d) the details of concessions/incentives being given to special category States and other backward States for industrial promotion?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The Statement of Industrial Policy announced by the Government on 24th July, 1991 and National Manufacturing Policy announced on 4th November, 2011 are uniformly applicable to all the States and Union Territories of the country. State Governments also have own policy for promotion/development of industries in their respective States.

(c) and (d) Department of Industrial Policy and Promotion implements Special Package Scheme for industrial development of Jammu and Kashmir, Himachal Pradesh and Uttarakhand and North East Industrial and Investment Promotion Policy (NEIIPP), 2007 to further boost the industrialisation in the States of North Eastern Region and Transport Subsidy Scheme for industrially backward regions. The details are given in the Statement.

***Statement***

*Details of Concessions/Incentives being given to Special Category States and other backward States for industrial promotion*

- (I) **Special Package Scheme for Himachal Pradesh and Uttarakhand-** Government of India had announced a package of industrial incentives for promoting industrialization in the States of Himachal Pradesh and Uttarakhand on 07.01.2003, which was implemented initially for a period of 10 years till 06.01.2013. It was further extended for another period from 07.01.2013 to 31.03.2017 with certain modifications. Under the modified

package, Capital Investment Subsidy is provided for all new units and to the existing units on substantial expansion @15% of investment of plant and machinery subject to a ceiling of ₹ 50 lakh for MSME units and ₹ 30 lakh for others.

(II) **Special Package Scheme for Jammu and Kashmir (J&K)**- For the State of Jammu and Kashmir, the modified Special Package Scheme is valid upto 14.06.2017. Under this Scheme following financial assistance is provided:-

- Capital Investment subsidy for all new units and to the existing units on substantial expansion- for MSME @ 30% of investment in plant and machinery with a ceiling of ₹ 3 crore for Manufacturing Units and ₹ 1.5 crore for Service Units, whereas for other units it is @ 15% of investment in plant and machinery with a ceiling of ₹ 30 lakh.
- Interest subsidy @ 3% on the average daily working capital loan for a period of five years from the date of commencement of commercial production.
- Insurance subsidy for all new units and to the existing units on substantial expansion to the extent of 100% for a period of five years from the date of commencement of commercial production.

(III) **North East Industrial and Investment Promotion Policy (NEIIPP), 2007**- It was notified for the States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, and Tripura w.e.f. 01.04.2007. It has been extended till 31.03.2017 with certain modifications. Incentives provided under the Policy:-

- Central Capital Investment Subsidy Scheme
- Central Interest Subsidy Scheme
- Comprehensive Insurance Scheme
- Excise Duty Exemption on Value Addition basis and
- 100% Income Tax Exemption

(IV) **Freight Subsidy Schemes (FSS), 2013/Transport Subsidy Scheme (TSS), 1971**- Transport Subsidy Scheme for the States of Himachal Pradesh, Uttarakhand, Jammu and Kashmir, Darjeeling district of West Bengal, Andaman and Nicobar Islands, Lakshadweep Islands and 8 North Eastern States-This scheme has been discontinued w.e.f. 22.11.2016.